## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/10/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/543/(IB)/2017

NAME OF THE PETITIONER(S)

: SYNCOTTS SPORTS PVT LTD

NAME OF THE RESPONDENT(S)

: BENNCO ENTERPRISES PVT LTD

UNDER SECTION

: 9 rule 6

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

V Mahader
P. NEELAXANTAN

Counsel for Lorporate Replan Relationstary.

## **ORDER**

Counsels for both the parties are present. Counsel for Corporate Debtor prayed for time to file schedule of payment and to bring one more D.D. in order to show bonafide. At request, time is enlarged. Put up on 02.11.2017 at 10.30 A.M.

MEMBER (TECHNICAL) ghk

MEMBER (JUDICIAL)